

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.19/2008
CA.No.70/2014

Present: Hon'ble Member (J) Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 2nd July 2018, 10:30 A.M

Name of the Company		Pawan Kumar Patodia-Versus-Ashoka Manufacturing Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Mr. Kuldip Mullick, Adv
- 2) Mrs. Smiti Roy Berman, Adv
- 3) Mr. Krishendu Paul Choudhry, Adv

} For Petitioner

Rhandu
2/7/18

- 1. Mr. Abhrajit Mishra, Adv
- 2. Ms. Rajshree Bajaria, Adv
- 3. Mrs. Sonia Sharma, Adv

} For the Respondent- Nos 1, 3 & 4

Sonia Sharma
02/07/18

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1, 3 and 4 is present.

Being a 2008 matter, as requested on both sides, list it for hearing at 12 noon on 01/08/2018.

Sd

(Jinan K.R.)
Member (J)